

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

ITEICATION NUMBER

**PETITION NUMBER** 

: TCP/464/ (IB)/2017

NAME OF THE PETITIONER(S)

: NIHAR STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

Matter called. Counsel for Petitioner absent. Counsel for Respondent also absent. The Registry is directed to issue notice for causing their appearance on the next date of hearing. Put up on 16.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk